

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3009
ANSWERED ON:15.03.2011
AGRICULTURAL FARMS
Kishor Shri Kamal

Will the Minister of AGRICULTURE be pleased to state:

- (a) the total number of Central/State Agricultural farms in the country, State-wise;
- (b) the details of the varieties of plants/various agro products, upgraded seeds produced in the above farms, State-wise;
- (c) whether the agricultural activities have been stopped in some of the farms including in the State of Uttar Pradesh;
- (d) if so, the details thereof alongwith the reasons therefor, State-wise; and
- (e) the steps taken by the Government to revive such closed farms?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a): There are a total of six Central State Farms (CSF) under the control of the State Farms Corporation of India (SFCI) Limited. These are located at Suratgarh (Rajasthan), Sardargarh (Rajasthan), Jetsar (Rajasthan), Hissar (Haryana), Bahraich (Uttar Pradesh) and Raichur (Karnataka).

(b): Seeds of Crops like moong, urd, paddy, cotton and soyabean are produced during Kharif whereas seeds of crops like wheat, barley, gram, mustard, toria, taramira etc. are produced during Rabi in these farms.

(c): Most of the agricultural activities at the Central State Farm, Bahraich have been stopped since October, 2010. However, processing work of the production of Rabi 2009-10 and raising some area under crops during Kharif, 2010 is currently being undertaken at the farm.

(d) & (e): The Government of Uttar Pradesh handed over 3828 hectares of underdeveloped forest land to SFCI during the period 1973-1976 for setting up of a farm. Since the farm land falls within forest area, any non forestry activities including agricultural activity is violative of the provisions of the Forest Conservation Act, 1980 and the Wild Life Habitat Act. The Forest Department of the Government of Uttar Pradesh has filed criminal cases against officials of the Central State Farm, Bahraich and has issued notices terming the activities of the Farm as illegal. The lease deed of the farm has also not been finalized. The farm is not allowed to function smoothly and it has huge accumulated losses. Consequently, it has been decided to close down the farm in October, 2010.